

(b) whether they have taken permission from Government to sell the imported machine or allow anyone else to use it;

(c) who is using the machine at present and when did they get it from Southern Bottlers; and

(d) what filling machine Southern Bottlers are using at present and where they have got it from?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (c). According to the information received from the Company, the machine, in question is, at present in their custody at New Delhi and is not being used in their factory at Madras due to some technical defects. The matter is being examined further by the DGTD from technical angle.

(b) No, Sir. There is also no information with Government that the machine in question has been sold or is being used by any one else.

(d) Information is being collected and will be laid on the Table of the House.

#### Foreign Demand For Indian Watches

\*513. SHRI GHULAM MOHAMMAD KHAN: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the Indian Watches are in great demand in several countries in the world;

(b) whether the (HMT) Hindustan Machine Tools Limited has explored markets in African countries in this regard;

(c) whether it is also a fact that the HMT has offered to set up a watch making unit in an African country as well in Indonesia, West-Asia and Hong-Kong; and

(d) if so, the details thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Indian watches are being exported to a number of countries in the world including Iran, Kuwait, Afghanistan, UAE, Switzerland etc.

(b) Yes Sir. HMT have conducted a preliminary investigation on the market expectance of their watches in some African countries.

(c) and (d). Project profile for establishing assembling units for 2.5 lakh watch per year in Algeria and 1.0 lakh watch per year in Zambia have been submitted in August, 1981.

A feasibility Report for setting up an assembly unit for 2.5 lakh watches per year has been submitted to Tanzania in June 1981. A project profile for setting up an assembling unit for 1.0 lakh watches per year has been submitted to Bali (Indonesia) in July, 1981.

No proposals have been submitted to West Asian countries and Hong-Kong in this regard.

#### Seating arrangement Agartala Airport Lounge

\*514. SHRI BAJU BAN RIYAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the seating arrangement at Agartala Airport Lounge is not upto the mark; and

(b) if so, what steps have been taken by Government to make proper arrangement?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). Yes, Sir. with the introduction of Boeing service the facilities needed improvement. So to provide better passenger

handling facilities and seating capacity, extension and modification to the existing terminal building at an estimated cost of Rs. 12.98 lakhs are presently being carried out and the work is likely to be completed by March, 1982.

**Negotiations for Borrowing Euro-Currency Funds by Industrial Development Bank of India**

\*515. DR. SUBRAMANIAM SWAMY: Will the Minister of FINANCE be pleased to state:

(a) whether it is true that the Industrial Development Bank of India is negotiating abroad to borrow Euro-Currency funds to fulfil the target of industrial growth envisaged in the Sixth Five Year Plan; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b). IDBI is already operating two lines of World Bank credit to meet the requirements of industrial borrowers in the country. The IDBI is also negotiating commercial borrowing abroad but the matter is still in the preliminary stages. It is therefore not possible to furnish any details.

**Financing of Eight Shrimp Trawlers suspended by Dutch Development Corporation**

\*516. SHRI BAGUN SUMBRUI: Will the Minister of FINANCE be pleased to state:

(a) whether the Dutch Development Corporation have decided to suspend the Financing of eight shrimp trawlers under the Dutch Aid Programme for India;

(b) whether it is a fact that the contract for trawlers had been agreed to between the Dutch Shipyards and the Indian Buyers; and

(c) reaction of Government to the steps taken by the Dutch Government?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) and (b). Contracts for nine trawlers have been entered into between the Indian Companies and the Dutch shipyards in pursuance to an allocation of Dutch Loan funds and these will be received in India as per the relevant contracts.

On receipt of a representation from Catamaran and Countryboat Fishermen's Rights and Marine Wealth on the adverse effects of these trawlers the Dutch Government are reviewing their programme.

No further contracts for purchase of additional trawlers with Dutch Loan funds have been concluded.

(c) The matter is under examination in the Ministry of Agriculture.

**Number of Registered Private Aircraft**

\*517. SHRI R. N. RAKESH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to lay a statement showing:

(a) what are the details regarding the number of registered private aircraft in the country, (State-wise);

(b) whether some industrial houses also own some aircraft and if so, the details thereof;

(c) whether some individuals also own some aircraft;

(d) what are the details regarding range of seating capacity in such private aircraft; and

(e) the percentage of aviation gasoline consumed by private aircraft?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) There are 271 aircraft owned by private parties and